

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1333
ANSWERED ON 25.07.2016**

POLICY ON LIQUOR

1333. PROF. K.V. THOMAS:

Will the Minister of TOURISM be pleased to state:

- (a) whether the recent restriction on sale of liquor in hotels has affected the tourism industry in the country;**
- (b) if so, the details thereof;**
- (c) whether the Government has any policy on liquor connected with Tourism in the country; and**
- (d) if so, the details thereof and the measures taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) & (b): The Ministry of Tourism does not compile information with regard to effect of restriction on sale of liquor in hotels on tourism industry in the country.

(c): No, Madam. The subject is within the purview of the State list of the 7th Schedule of the Constitution of India.

(d): Does not arise.
